

ITEM NO.36

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.158/2022

MANOHAR LAL SHARMA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.33727/2022-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 27-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s)

Petitioner-in-person

For Respondent(s)

Mrs. Garima Prasad, Sr. AAG
Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.

Mr. Samir Ali Khan, AOR

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Ms. Khushi Mohammed, Adv.
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Mr. Aravindh S., AOR
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Mr. Neeraj K. Sharma, Adv.
Mr. Mukesh K Verma, Adv.
Ms. Mrinal Elker Mazumdar, Adv.
Ms. Priyanka Sharma, Adv.
Mr. Prahil Sharma, Adv.
Mr. Harender Singh, Adv.
Mr. Ambuj Saraswat, Adv.

Ms. Astha Sharma, Adv.
Mr. Ravinder Singh, Adv.
Mr. Sristya Mohanty, Adv.
Ms. Raveesha Gupta, Adv.
Ms. Mantika Haryani, Adv.
Mr. Sanjeev Kaushik, Adv.
Mr. Shreyas Awasthi, Adv.
Mr. Himanshu Chakravarty, Adv.
Mr. Devvrat Singh, Adv.
Ms. Muskan Surana, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Petition on 10 February 2023.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar